NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/97/(IB)/2018

NAME OF THE PETITIONER(S)

: TAPERSS

NAME OF THE RESPONDENT(S)

: TEEPRO SYSTEMS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.SRINIVASAN

PETITONER

ORDER

Counsel for petitioner present. He is directed to send a fresh notice to the respondent for appearance and for making submissions, alongwith copy of petition, and file an affidavit in proof of the same on the next date of hearing. Put up on 27.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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